

during the inter-session period might at the discretion of the Chairmen of these Committees, be held outside Delhi by utilising the already available facilities in the States. However, a meeting of any Committee will not be held outside Delhi more than once in a financial year. No

additional expenditure is likely to be incurred by way of TA/DA to Members of Parliament whether the meeting is held outside Delhi or at Delhi.

(b) A statement giving the information asked for is attached.

Statement

Statement showing the names of the Ministers who held their Consultative Committee meetings outside Delhi and places where meetings were held during the period 1st January to 16th August, 1981

S. No.	Ministry/Department	Place
1	Communications	Srinagar
2	Education and Culture	Hyderabad
3	Energy and Coal	Bangalore
4	External Affairs	Hyderabad
5	Industry	Chandigarh
6	Labour	Bombay
7	Law, Justice & Company Affairs	Goa
8	Petroleum, Chemicals & Fertilizers	Srinagar
9	Planning	MADRAS
10	Railways	Surat
11	Shipping and Transport	Visakhapatnam
12	Tourism and Civil Aviation	Srinagar

Resources and Equipment for Exploiting Fishing Wealth

1150. SHRI CHIRANJI LAL SHARMA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government's attention has been drawn to Secretary Ministry of Agriculture's statement appearing in the 'Hindustan Times' dated 24 June 1981 that for want of resources and equipment, India cannot exploit the fishing wealth in its exclusive economic zone measuring about 202 million hectares;

(b) whether it has also stated to have the help of the private fishing industry; and

(c) if so, what is his reaction thereto?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN):

(a) Yes, Sir.

(b) and (c) The Additional Secretary in-charge of Fisheries in his Press Conference indicated the important place India occupies in the world fisheries, being the eight largest fishing country in the world and the second largest in Inland fisheries. He indicated lack of adequate data on fisheries resources in the Exclusive Economic Zone and not the lack of resources as such, being one of the major constraints. He also outlined the steps being taken by the Government like grant of soft loans through the Shipping Development

Fund Committee, exploratory surveys, training of personnel, creation of fishing harbours, the scope for joint ventures and permission for charter of foreign fishing vessels, etc. He invited the fishing industry to play its legitimate role in the development of fisheries and fisheries exports.

Wheat Quota to Orissa

1151. SHRI P. RAJAGOPAL NAIDU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Orissa State is being faced with wheat crisis, as they are getting reduced quota from the Central pool;

(b) whether it is a fact that the State Government was denied permission to purchase wheat from Haryana and Punjab markets directly; and

(c) if so, what arrangements have been suggested to meet the present demand for wheat in Orissa State?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) It is not a fact that Orissa State is facing a wheat crisis on account of reduction of monthly wheat quota to the State

(b) Yes, Sir

(c) Reasonable demands for wheat received from the State Governments including Orissa are being met.

Homestead land for Tribals

1152. SHRI A. C. DAS: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government have a proposal to provide homestead land to the landless tribals and Harijans in the State Capitals and other urban areas of various States;

(b) if so, whether homestead land has been given to any tribal or Harijan at Bhubaneswar and in any other urban area of the country;

(c) whether Government have sent any guidelines to the States for providing land to the tribals and Harijans;

(d) if so, the details of the guidelines; and

(e) the names of the States where such scheme has been implemented?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) to (e). The information is being collected and will be laid on the Table of the Sabha.

Increase in production cost of Agricultural Produce

1153. SHRI A. T. PATIL: Will the Minister of AGRICULTURE be pleased to state:

(a) the net increase in the per unit cost of production of different kinds of agricultural produce from year to year over the period of past ten years;

(b) the causes of this increase; and

(c) the steps taken by Government of India during this period to curb and/or remove these causes, and the success achieved?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) Estimates of per unit cost of production have been generated for various crops for different years/States under a Comprehensive Scheme for Studying the Cost of Cultivation of Principal Crops which is being implemented since 1970-71 in a phased manner. Under this Scheme, the crop coverage in a State is not continuous over time and, for a crops, all the States are not covered simultaneously. On the basis